FLM 8 [Paragraph 23(i) of FLM]

Name and address of money changer.....

		RBI Licence No			
		U.S.\$	£	DM	JY etc.
A.	Opening balance				
1.	Purchases of foreign currency notes from				
	(a) Pubic				
	(b) RMCs/FFMCs/ADs including imports				
В.	Total Purchases (a) + (b)				
2.	Sales of foreign currency notes under				
	 (i) BTQ (ii) Business Visits (iii) Sales to other FFMCs/ADs including exports 				
C.	Total Sales [(i) + (ii) + (iii)]				
3. C	closing balance (A + B - C)				
	The hereby certify that the statement is a true and correct account onth in accordance with the Exchange Control Regulations.	of all trans	actions u	ndertaken	during the
Pl	ace: Stamp				
Da	ate: Sign	ature of Authorised Official			